GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1795
TO BE ANSWERED ON 5ᵀᴴ AUGUST, 2025

COMPUTERIZATION OF PDS AND E-KYC OF BENEFICIARIES

1795   SHRI ADITYA PRASAD:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to
state:
(a):   whether the distribution process of Public Distribution System (PDS) has been
computerized by Government;

(b):   if so, the details thereof, State-wise, particularly with reference to the State of
Jharkhand;

(c):   whether e-know your customer (e-KYC) of PDS beneficiaries is being done to prevent
fraud and theft; and

(d):   if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b):   As part of the technology reforms, Government has completely computerized distribution process
in the States/UTs (including Jharkhand). A statement showing State-wise details of Computerization of PDS is at
Annexure.

(c) & (d):   At present, eKYC of around 83% of PDS beneficiaries has been completed across the country
(including Jharkhand). This Department has requested all States/UTs to expedite the eKYC process.

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A statement showing details of Computerization of Public Distribution System

S.N.	State/UT	Digitization of Ration Cards	% Seeding of Ration Cards	Online allocation of foodgrains	Computerization of supply chain Management	Toll free/online Grievance Redressal	Total Fair Price Shops	Operational with ePOS devices
1	Andaman And Nicobar Islands	100%	100%	Implemented	Implemented	Yes	416	416
2	Andhra Pradesh	100%	100%	Implemented	Implemented	Yes	29,791	29,791
3	Arunachal Pradesh	100%	81%	Implemented		Yes	1,680	1,680
4	Assam	100%	100%	Implemented	Implemented	Yes	34,300	34,286
5	Bihar	100%	100%	Implemented	Implemented	Yes	50,951	50,951
6	Chandigarh	100%	100%	NA	NA	Yes	NA	NA
7	Chhattisgarh	100%	100%	Implemented	Implemented	Yes	13,675	13,675
8	Dadar& Nagar Haveli & Daman & Diu	100%	100%	Implemented	Implemented	Yes	114	114
9	Delhi	100%	100%	Implemented	Implemented	Yes	1,993	1,993
10	Goa	100%	100%	Implemented	Implemented	Yes	452	452
11	Gujarat	100%	100%	Implemented	Implemented	Yes	16,949	16,949
12	Haryana	100%	100%	Implemented	Implemented	Yes	9,434	9,434
13	Himachal Pradesh	100%	100%	Implemented	Implemented	Yes	5,219	5,155
14	Jammu And Kashmir	100%	100%	Implemented	Implemented	Yes	6,737	6,737
15	Jharkhand	100%	99%	Implemented	Implemented	Yes	25,228	25,228
16	Karnataka	100%	100%	Implemented	Implemented	Yes	20,403	20,325
17	Kerala	100%	100%	Implemented	Implemented	Yes	13,913	13,905
18	Ladakh	100%	100%	Implemented	Implemented	Yes	404	404
19	Lakshadweep	100%	100%	Implemented	NA	Yes	39	39
20	Madhya Pradesh	100%	100%	Implemented	Implemented	Yes	27,377	27,127
21	Maharashtra	100%	100%	Implemented	Implemented	Yes	52,642	52,642
22	Manipur	100%	100%	Implemented		Yes	2,339	2,339
23	Meghalaya	100%	73%	Implemented	Implemented	Yes	4,735	4,727
24	Mizoram	100%	100%	Implemented	Implemented	Yes	1,258	1,258
25	Nagaland	100%	98%	Implemented	Implemented	Yes	1,783	1,774
26	Odisha	100%	99%	Implemented	Implemented	Yes	12,044	12,044
27	Puducherry	100%	100%	NA	NA	Yes	NA	NA
28	Punjab	100%	100%	Implemented	Implemented	Yes	18,150	18,150
29	Rajasthan	100%	100%	Implemented	Implemented	Yes	27,062	25,579
30	Sikkim	100%	100%	Implemented	Implemented	Yes	1,312	1,312
31	Tamil Nadu	100%	100%	Implemented	Implemented	Yes	34,805	34,805
32	Telangana	100%	100%	Implemented	Implemented	Yes	17,246	17,246
33	Tripura	100%	100%	Implemented	Implemented	Yes	2,057	2,057
34	Uttarakhand	100%	100%	Implemented	Implemented	Yes	9,059	9,059
35	Uttar Pradesh	100%	100%	Implemented	Implemented	Yes	79,216	79,216
36	West Bengal	100%	100%	Implemented	Implemented	Yes	20,476	20,476
	National Summary	**100%**	**99.7%**	**34**	**31**	**Yes**	**5,43,259**	**5,41,345**

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